



**BEFORE THE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO 97 OF 2022 (WZ)**

IN THE MATTER OF:

Tanaji Balasaheb Gambhire

& Anr.

... Applicant

Versus

Union of India, MoEF & Ors.

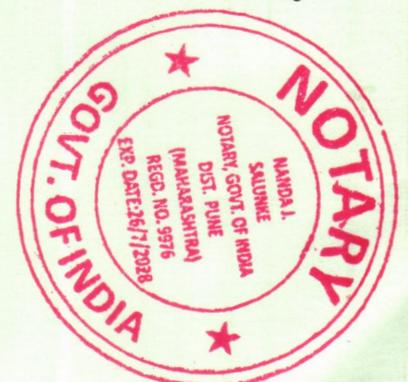
... Respondents

**ADDITIONAL AFFIDAVIT IN REPLY ON BEHALF OF
RESPONDENT NO. 12 TO 16 PUNE MUNICIPAL CORPORATION**

MOST RESPECTFULLY SHOWETH:

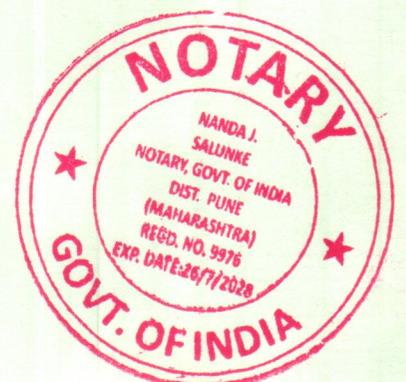
I, Mrs. Suchita Pansare, Assistant Municipal Commissioner in charge Tree Officer, Pune Municipal Corporation having my office at Kondhwa - Yewalewadi Ward office, Pune Municipal Corporation do hereby state on solemn affirmation as under:

- (1) I am working in the capacity of the Tree Officer, Kondhwa - Yewalewadi Ward office, Pune Municipal Corporation. I am filing this present Additional Affidavit in compliance of order dated 25/09/2025 passed by this Hon'ble Tribunal.
- (2) I say and submit that Hon'ble Bombay High Court and Answering Respondent granted permission to Respondent No. 22-Project



Proponent for cutting / transplantation of total 1293 trees, details of permission are as follows :-

- i. 1st permission dated 25/07/2013 granted by Answering Respondent for 17 trees to be cut and for replanting 13 trees and in place of these trees, 90 local trees were to be planted permission granted by Hon'ble Bombay High Court.
 - ii. 2nd permission dated 23/05/2014 granted by Answering Respondent to remove 149 trees and for replanting 47 trees and in place of these trees, 588 local trees were to be planted permission granted by Answering Respondent.
 - iii. 3rd permission dated 19/12/2016 granted by Answering Respondent to remove 149 trees and for replanting 56 trees and in place of these trees, 615 local trees were to be planted permission granted by Answering Respondent.
- (3) I say and submit that Respondent No.22 submitted the report vide letter Inward no.8502 dated 14th January 2026 of 1210 number of trees were planted by at Savitribai Phule Pune University Campus out of 1210 trees, 202 trees are survived at the said University. And it is verified by concern Horticulture Mistri of PMC found that these 202 trees are survived.
- (4) I say and submit that, Respondent No.22 submitted the report vide inward no.10563 dated 02nd February 2026, that construction site i.e.

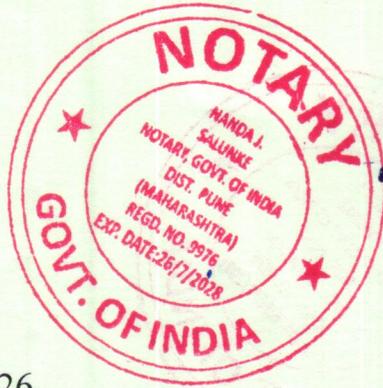


Plot Survey No.665/A, Bibvewadi, Pune total existing trees are 389 out of that 193 trees are newly planted and 196 trees are old trees (17 trees are dead) and 732 trees have been planted at Plot Nos. 82 and 85 at Fursungi, Pune. Therefore, total number of trees, which newly planted and survived, come to $202 + 193 + 732 = 1127$ trees. I say and submit that, As per the requirement 183 more number of trees need to be planted by Respondent no.22.

- (5) I say and submit that total 1127 trees has been verified by the concern Horticulture Mistri , Kondhwa - Yewalewadi Ward office of PMC.

Pune

Date: /01/2026



महापालिका सहायक आयुक्त
कोंढवा-येवलेवाडी क्षेत्रिय कार्यालय,
पुणे महानगरपालिका

Respondent No. 12-16

Pune Municipal Corporation



VERIFICATION

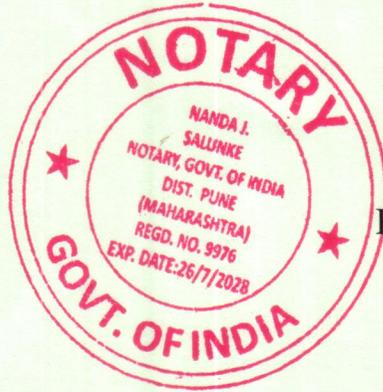
I, Mrs. Sucita Pansare, Tree officer, Kondhwa Yewalewadi Ward office, PMC,
Age: Adult, authorized signatory for Pune Municipal Corporation do hereby state
on solemn affirmation that what is stated forgoing Para's is true and correct to my
own knowledge and belief.

Solemnly affirmed at Pune

This ^{3rd} day of January, 2026

[Signature]

Adv. For Respondent



[Signature]
महापालिका सहाय्यक आयुक्त
कोंढवा-येवलेवाडी क्षेत्रिय कार्यालय,
पुणे महानगरपालिका
Respondent No. 12-16

Pune Municipal Corporation

NOTED & REGISTERED
AT SERIAL 209/2026
DATE 31/1/2026

BEFORE ME

[Signature]
NANDA J. SALUNKE
NOTARY, GOVT. OF INDIA
DIST. PUNE (MAHARASHTRA)
REGD. NO. 9976